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CUTTACK, MONDAY, MAY 17, 1937.

OFFICE OF THE ELECTIONS OFFICER.

NOTIFICATION.

The 17th May 1937.

No. 926-E.O.P.—The following notification issued by the Government of India in the Legislative Department, is republished for general information.

By order of the Governor,

S. N. MOZUMDAR,

Elections Officer.

The 15th May 1937.

No. F. 131/37-C & G (II).—A vacancy having occurred in the Legislative Assembly by reason of the acceptance by the Governor-General of the resignation of his office by Mr. V. V. Giri, a member elected to the said Assembly by the Ganjam *cum* Vizagapatam (Non-Muhammadan Rural) Constituency, the Governor-General is pleased, in pursuance of the provisions of sub-rule (1) of rule 26 of the Legislative Assembly Electoral Rules, to call upon the Ganjam *cum* Vizagapatam (Non-Muhammadan Rural) Constituency to elect, in accordance with the said Rules, a person for the purpose of filling the said vacancy on or before the 9th July 1937.